

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:4117

ANSWERED ON:30.04.2012

ACTION AGAINST CHILD LABOUR EMPLOYERS

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Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of Child Labour in the country including children working as domestic help or in other vulnerable situations;
- (b) whether the cases of forced employment of children as domestic help in metropolises such as Delhi, Mumbai, Chennai, Kolkata are on the rise; and
- (c) if so, the details thereof alongwith the action taken against the persons found employing minor children as domestic help during the last three years?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

(a): As per 2001 census, the total number of working children between the age group 5-14 years in the country was 1.26 crore out of which 12 lakh children were working in hazardous occupations and processes including domestic workers. However, as per NSSO survey 2009-10, the working children are estimated at 49.84 lakh which shows declining trend.

(b)&(c): As per the information received four domestic child labourers in Mumbai, 55 domestic child labour in Delhi and 13 domestic child labour in Chennai have been rescued from work since employment of children in domestic work is prohibited. No such incident has been reported in Kolkata. NCT, Delhi has reported that prosecutions have been filed against the employers in the court of Metropolitan Magistrate for the violation of the Act. In respect of Mumbai, 3 prosecutions have been filed and district child labour task forces/NGO's have filed FIR's in concerned police stations for violation of section 3 of the Child Labour (Prohibition & Regulation) Act, 1986.